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**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

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**ORDERS OF THE TRIBUNAL**

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28.4.2011

OA 20/2011-2009

Mr. Vinod Goyal, counsel for applicant.  
Mr. Vijay Saini proxy counsel for  
Mr. S.S. Hasan, counsel for respondents.

Learned counsel for applicant requests to withdraw the OA at this stage. Accordingly, the present OA stands dismissed as withdrawn.

*Anil Kumar*  
(Anil Kumar)

Member (A)

*K. S. Rathore*  
(Justice K.S. Rathore)  
Member (J)

*mk*

*copy given vide*

*No 572 S-573*

*2/5/11*

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